

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**O.A. No.1410/2018**

**This the 29<sup>th</sup> day of July, 2021**

(Through Video Conferencing)

**Hon'ble Mr. R.N. Singh, Member (J)  
Hon'ble Ms. Aradhana Johri, Member (A)**

1. Alish Kumar S/o Sh. Rasila Ram (aged about 42 yrs) Old Group 'C' Washermen, date of enrolment 09.11.1996, R/o, H. No. 24830, Gali No. 7, Bal Raj Nagar Bathinda-151006 (PB).
2. Sh. Surinder Kumar S/o Sh. Om Prakash (aged about 44 yrs) old, Group C' Washermen, date of enrolment 13.12.1997, R/O H. No 174, Military Hospital Complex, Bathinda Cantt-151004 (PB).
3. Sh. Rajesh Kumar S/o Kuku Ram (aged about 43 yrs) old, Group 'C', date of enrolment 13.12.1997, R/o- H.No. 32870, Gali No. 5, Paras Ram Nagar, Near Sidhu Ciment Store, Bathinda (PB).
4. Niranjan Lal S/o Sh. Roshan Lal (aged about 42 yrs ) old , Group 'C' Washermen, date of enrolment 26.09.2001, R/o H.No. 1651, Gali No.3, Nai Basti, Bathinda-151005(PB).
5. Arvind Kumar S/o Sh. Sudama Prasad (aged about 41 yrs ) old, Group C' Washermen, date of enrolment 26.09.2001, R/o H No. 287/2, Basant Bahg, Bthinda Casntt-141004(PB).
6. Ashish S/o Sh. Amar Chand (aged about 30 yrs) old, Group C' Washermen, date of enrolment 04.08.2014, R/o H.No. 1649, Gali No.3, Nai Basti, Bathinda-151005(PB).
7. Chaman Pawar S/o Sh. Siya Ram (aged about 30 yrs ) old , Group 'C' Washermen, date of enrolment 25.09.2001, R/o



H.No. 289 Model Town Fashe-1, Near Gurudraha Sahib,  
Bathinda-151005(PB). ..Applicants



(through Advocate: Shri Ranjit Singh)

VERSUS

Ministry of Defence & Ors

1. The Secretary

Ministry of Defence

Dept, of Defence Production

New Delhi-110011

2. Dte Gen of Medical Services (Army)

Adjutant General's Branch

Army Headquarters

L' Block, New Delhi-110001

3. Dte Gen of Armed Forces Medical Services

Min Of Defence,AHQ

'M Block, New Delhi-110001

4. Commandant

174 Hospital

C/o 56 APO

... Respondents

(through Advocate: Shri R.K. Sharma)

**ORDER (Oral)**

**Hon'ble Mr. R. N. Singh, Member (J):**

At the outset, Shri Ranjit Singh, learned counsel for the applicants seeks permission to withdraw the OA.

2. Permission is granted. OA stands dismissed as withdrawn.

**(Aradhana Johri)**  
**Member (J)**

**(R.N. Singh)**  
**Member (J)**